

**National Company Law Appellate Tribunal, New Delhi**

**Competition Appeal (AT) No. 22 of 2020**

**IN THE MATTER OF:**

**Harshita Chawla**

**...Appellant**

**Vs.**

**Whatsapp Inc. and Facebook Inc.**

**...Respondent**

**Present:**

**For Appellant: Mr. Rakesh Munjal and Ms. Ramisha Jain,  
Advocates.**

**For Respondent: Mr. Harish Salve, Sr. Advocate with Mr. Tejas  
Karia, Mr. Pavit Singh Katoch, Mr. Akshil  
Rastogi and Mr. Shashank Mishra, Advocates for  
R-1.**

**Mr. Amit Sibal, Sr. Advocate with Mr. Naval  
Chopra, Mr. Rohan Arora, Ms. Anjali Kumar, Ms.  
Chandni Anand, Mr. Saksham Dhingra,  
Advocates for R-2.**

**Ms. Shama Nargis, Deputy Director (CCI)  
Advocate for R-3.**

**ORDER**

**(Through Virtual Mode)**

**21.12.2020:** The Office of the Registry is directed to List the matter on  
**20<sup>th</sup> January, 2021.**

Further, the Learned Counsel for the Appellant as well as the Learned  
Counsel for the Respondents are required to submit their 'Notes of

Submissions' of the parties and same shall be exchanged well in advance one week before the next date of hearing.

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

sr/nn